

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
(Office of Registrar General at Jammu)

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ORDER

No. 1132 of 2021/RG Dated:- 25-11-2021

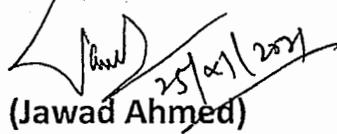
Consequent upon the recommendations of the Hon'ble Committee for Appointment and Promotion of officials/officers of the High Court Staff and the approval accorded by Hon'ble the Chief Justice, the following promotions in the different cadres of High Court Staff are hereby effected:

- 1) Ms. Nuzhat Parveen, Secretary, is temporarily promoted as Joint Registrar-Cum-Secretary in the pay Level-12 (78800-209200), against the post lying vacant due to the retirement of Shri Tilak Raj Sharma.
- 2) Shri Abdul Qayoom, Private Secretary, is temporarily promoted as Secretary in the pay Level – 11 (67700-208700) against the post fallen vacant due to promotion of Ms. Nuzhat Parveen as Joint Registrar-Cum-Secretary.
- 3) Ms. Sunita Koul, Senior Scale Stenographer, is temporarily promoted as Private Secretary in the pay Level-8 (47600-151100), against the post fallen vacant due to the promotion of Shri Abdul Qayoom as Secretary.

Note:-

- (a) The promotions shall be given effect notionally w.e.f 01-05-2021 and monetarily from the date they assume the charge.
- (b) Promotion of Ms. Sunita Koul as Private Secretary shall remain subject to the outcome of decision of the writ petition WP (C) No. 2445 of 2021 titled Ram Murti and another V/S High Court of Jammu & Kashmir and Ladakh at Jammu
- (c) All promoted officers/officials shall continue to work at their present place of postings, till further orders.

By order.


(Jawad Ahmed)
Registrar General

No: 49604-23 of 2021/RG/NG Dated: 25-11-2021

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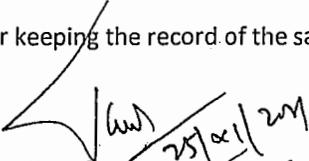
1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
2. Secretary to Hon'ble Mr. Justice _____

.... for information of their Lordships.

3. Registrar Vigilance, High Court of J&K, Jammu
 4. Registrar Rules, High Court Wing, Jammu
 5. Registrar Computers, High Court of J&K, Jammu.
 6. Director J&K Judicial Academy, Jammu
 7. Registrar Judicial, High Court Wing, Jammu/Srinagar
 8. Director Finance, High Court Main wing, Jammu
-for information.

9. CPC, e-Courts, High Court of J&K, Jammu for uploading the same on the official website of the High Court of J&K.

10. Accounts Officer, High Court Wing, Srinagar/Jammu
11. In-Charge, Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
12. S/Shri _____ for information and compliance
13. Order file:


Registrar General